



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.07.2023

NOTICE

Please take notice that the following matter listed on 20.07.2023 in the Court-II will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 192 of 2022 (PH)	Llyod Logic Systems Pvt. Ltd. Vs. The Registrar of Companies, NCT of Delhi & Haryana	Anju B. Gupta Aditya Goel	Kamal Kant Jha Priyanka (ROC) Avinash Singh

By order of Hon'ble Chairperson

-Sd/-

Registrar